

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 353/2023

In the matter of:

Varun Gulati

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

NDOH: 23.05.2025

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Filed by



(Sunil Kumar)

Environmental Engineer

Dated: 20th May, 2025

Place: Delhi

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PRINCIPAL BENCH, NEW DELHI**

Original Application No. 353/2023

In the matter of:

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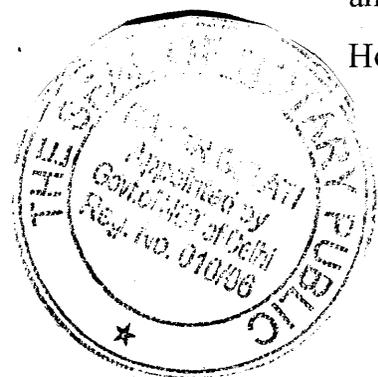
Govt. of NCT of Delhi & Ors.

...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI
POLLUTION CONTROL COMMITTEE WITH RESPECT TO
THE NOTICE DATED 19.02.2025.**

I, Sunil Kumar, Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

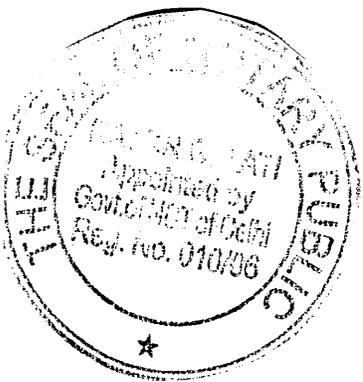
1. That, I am working as Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, this matter was taken up by this Hon'ble Tribunal on 23.05.2023 and was pleased to direct the "Monitoring Committee" appointed by Hon'ble Supreme Court may look into the matter in coordination with



other concerned authorities, including the CPCB and DPCC, The report may mention consent status, compliance status with reference to disposal of effluents into drain and its quality, location of these units in non-conforming area against operation of dyeing factories operating without the consent/NOC/permission in Bindapur, Matiala, Ranhola, Khyala, Meethapur, Badarpur, Mukundpur and Kirari, Delhi.

3. That, this Hon'ble Tribunal on 19.02.2025 taken up the matter and pleased to direct DPCC to file fresh action taken report.
4. That, no fresh complaint / coordinates was issued from the applicant in DPCC, so far.
5. That fresh joint inspection was carried out by MCD, BSES, SDM Office, DJB and DPCC on 08.04.2025, 07.05.2025 & 08.05.2025 on the basis of complaints received from public. 22 premises/locations have been inspected by the joint team and details are as follows :

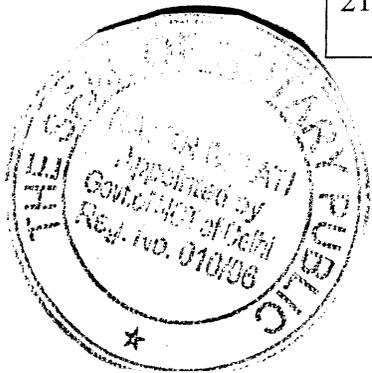
S. No.	Coordinates	Date of Inspection	Observations and action taken by joint team
1	28.4918037, 77.31723649	08.04.2025	No jeans dyeing & washing activity
2	28.48845, 77.31933	08.04.2025	✓ Jeans dyeing & Washing (Unit sealed by SDM official (Sarita Vihar) in presence of MCD, DJB, BSES & DPCC. ✓ Action for levying EDC is underway.
3	28.48776144, 77.31930026	08.04.2025	✓ Jeans dyeing & Washing (Unit sealed by SDM official (Sarita Vihar) in presence of



Ar.

(5)

			MCD, DJB, BSES & DPCC. ✓ Action for levying EDC is underway.
4	28.49419177, 77.31873504	08.04.2025	No jeans dyeing & washing activity
5	28.652877, 77.093762	07.05.2025	No Jeans Dying/washing activity was observed
6	28.652843, 77.093438	07.05.2025	
7	28.652953, 77.093330	07.05.2025	
8	28.652837, 77.092968	07.05.2025	
9	28.653232, 77.093018	07.05.2025	
10	28.65346, 77.09326	07.05.2025	
11	28.653746, 77.093232	07.05.2025	
12	28.653817, 77.092886	07.05.2025	
13	28.653977, 77.093133	07.05.2025	
14	28.653972, 77.093231	07.05.2025	
15	28.654153, 77.093140	07.05.2025	
16	28.654135, 77.093269	07.05.2025	
17	28.654148, 77.092997	07.05.2025	
18	28.654366, 77.093028	07.05.2025	
19	28.658055, 77.103117	08.05.2025	
20	28.658359, 77.102722	08.05.2025	
21	28.658403, 77.102362	08.05.2025	



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22	28.658447, 77.102078	08.05.2025	
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Copy of the inspection reports of the above-mentioned units are enclosed herewith as ANNEXURE-1 (Colly).

6. In view of the above, the present action taken report may kindly be taken on record.

[Signature]
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom. Verified at New Delhi on this ___ day of May, 2025.

[Signature]
DEPONENT

Verified at New Delhi on this ___ day of May, 2025.

20 MAY 2025

ATTESTED
NOTARY PUBLIC
GOVT. OF NCT OF DELHI



[Signature]
DEPONENT

Joint Inspection Drive on 07/05/2025 & 08/05/2025

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Khajala

- ① 28.658055, 77.103117 → No Jeans Dyeing found
- ② 28.658359, 77.102722 → No Jeans Dyeing found (Green category work)
- ③ 28.658403, 77.102362 → No Jeans Dyeing found
- ④ 28.658447, 77.102078 → No Jeans Dyeing found.
- ⑤ 28.652877, 77.093762 - Already sealed on Ground floor, Unit at top floor from another door. Unit is sealed at ground.
- ⑤⑥ 28.652843, 77.093438 → No Jeans Dyeing found Light Engineering work being done.
- ⑦ 28.652959, 77.093330 → No Jeans Dyeing work found.
- ⑧ 28.652837, 77.092968 - No Jeans Dyeing Activity found Empty Terrace
- ⑧⑨ 28.653232, 77.093018 → Light Engineering Work Being done. No Jeans Dyeing
- ⑩ 28.65346 N, 77.09326 E - Towers at TOP Unit building is sealed Debris found at dooh.
- ⑪ 28.653746, 77.093232 → No Jeans Dyeing found.
- ⑫ 28.653817, 77.092886 → No Jeans Dyeing found.
- ⑬ 28.653977, 77.093133 → No Jeans Dyeing work found.
- Vinod Stn. ⑭ 28.653972, 77.093231 → No Jeans Dyeing found. Terrace is vacant.
- ⑮ 28.654153, 77.093140 → No Jeans Dyeing found.
- AI-GF ⑯ 28.654135, 77.093269 - No Jeans dyeing found. Empty Terrace (Vacant)
- Ajay ⑰ 28.654148, 77.82997 → No Jeans Dyeing found
- Loye R2-2 ⑱ 28.654366, 77.093028 → No Jeans dyeing found. Light Engineering work

MCD

Deewan D (T.E)
08/05/2025 DPCC

08/05/25 A.E.
DPCC

Joint Sealing drive on 8/4/2025 by the officials of Revenue Dept MCD, DJB, BSES And DPCC as per MCD order dated 7/4/2025 letter NO - AC/CN2/MCD/2025/D-37.

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S.No.	Name & Address/location of unit	Activity	Action Taken
①	Lat-28.4918037 Long-77.31723649	No activity/vacant	No action taken, as Leads informed that factory has been vacant
②	Pakvati Enterprises 54-B, Backside Sindhur farm Road, Muthapuram Entm, Near Durga Builder, New Delhi-44 Lat-28.48845, long-77.31933	Tears dyeing & washing	Unit sealed by SDM official (Savita Vikar) in presence of MCD, DJB, BSES & DPCC.
③	M/s occupier, 108B, Main Ekta Vihar Road, Muthapuram Entm, Badarpur, New Delhi-110044 Near Durga Builder Lat:- 28.48776144 long-77.31930026	Tears dyeing & Washing	Unit sealed by SDM official (Savita Vikar) in presence of MCD, DJB, BSES & DPCC.
④	Sai Garden, Sindhur farm Road B-Block, Muthapuram Entm, Delhi-44 (Owner:- PD Sharma (933333026) Lat-28.49414177, long-77.31873509	Ice cream Godown as informed by land owner PD Sharma	No action taken as prima facie no signs of dyeing observed. Also whole property cannot be checked because it was found locked.

8/4/25
Teh/SV

Asst/MCD/Gr Branch

JE DJB

BSES

MCD/Health

DPCC

Attendance attached
at back side of page

ATTENDANCE

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S No	Name of official & Designation	Department	Mobile No	Signature
1	Balvir Singh Baidi	MCD/G. Beach	9818779633	
2	Dhiraj K Malik	Tehsil Idar Santa Vihar	9811218569	
3	Shiv Kumar Singh + U.	Supervisor BSES	9999877456	
4	SAROT BALA	Factory Deptt.	9717402731	
5	MOHIT BANJAL + Lalit Kumar	JE DJB DJB	8950010116	
6	Bhawuni Shankar	MCD/Health	7611041811	
7	Manish K. Awasthi	JEE, DPCC	8989124339	